

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:3069
ANSWERED ON:29.08.2013
INDIRA SAGAR DAM
Solanki Shri Makhansingh

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the work of making canals from Indira Sagar dam constructed in Khandwa district of Madhya Pradesh is progressing at very slow pace;
- (b) if so, whether any action is proposed against the officers and contractors responsible for this; and
- (c) if so, the time by which action will be taken?

Answer

THE MINISTER FOR WATER RESOURCES (SHRI HARISH RAWAT)

(a) to (c) Water is a subject in the State List at entry number 17 of List-II in Seventh Schedule of the Constitution. The development of irrigation thus falls in the ambit of respective State Governments and as such execution of approved projects are to be carried out by the States from their resources, as per their priorities. As reported by Narmada Valley Development Authority (NVDA), the work of Indira Sagar canals are not progressing at very slow pace. Action is being taken to complete the works of the canals within the time limit prescribed in investment clearance of the project accorded by the Planning Commission, Government of India i.e. by March, 2015.